

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 10.
C.P. (IB)/697(MB)2021

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **30.04.2024**

NAME OF THE PARTIES : **Credible Engineering Construction**
 Projects Limited
 VS
 Patel Engineering Limited

For OC : Absent.

For CD : Senior Adv. Ashish Kamat a/w. Adv. Kunal Mehta, Ms. Prangana Barua, Ms. Swarupini Srinath i/b. M/s. Crawford Bayley & Co.

IBC under Sec. 9

ORDER

1. This is a transferred matter from Bench V to this Bench.
2. There is no representation for OC today.
3. Counsel for the CD submits that the matter has already been partly heard. However, we may hear the matter afresh. List on **16.05.2024 for hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//SKS//